

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - II

CP. No. 99(ND)2011

Coram:

PRESENT:

SHRI S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

SMT. INA MALHOTRA
HON'BLE MEMBER (JUDICIAL)

**ATTENDENCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 13.10.2017.**

NAME OF THE COMPANY : **Sh. B. N. Mehta**
Vs.
PGT Components Ltd.

SECTION OF THE COMPANIES ACT : **397 /398**

PRESENT:

For the PETITIONER :- **Ms. Samiridhi Gogia, Advocate**

For the RESPONDENT :-

ORDER

The matter is transferred from the Principal Bench. Notice to the respondent for 12th November 2017.

-Sd-

S. K. MOHAPATRA
HON'BLE MEMBER (T)

-Sd-

INA MALHOTRA
HON'BLE MEMBER (J)